Annexure-7

Name of the Corporate Debtor: RG INFRA-BUILD PRIVATE LIMITED IN LIQUIDATION

Date of Commencement of Liquidation: 16-03-2023; List of Stakeholders as on Date: 04.06.2026

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl.	Name of stakeholdes	Category of stakeholders	Identifi catio n No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues,that may be set off	Amount of claim rejected	Amount of claim under verificatio n	Remarks
		(preference shareholder s / equity shareholder s / partners / others)		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed (ues/No)	Amount covered by guarantee	% share in total amount of claim admitted					
1	Atul Paper Pvt Ltd	Others		27.04.2023	25,185,025.00	20,100,000.00	advance for purchase of property	No	No	No	100%	0	0	5,085,025.00	0	Claiment has filed claim as financial creditor .Hon'ble NCLAT order dated 17.07.2025 directed the liquidator to accept their claim as per IBC provision. Interest not accepted
Total					25,185,025.00	20,100,000.00										